

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1997
TO BE ANSWERED ON THE 11TH MARCH, 2025

ORGANIC FARMING SUPPORT FOR SMALL FARMERS IN ANDHRA PRADESH

1997. DR. GUMMA THANUJA RANI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the steps taken to promote organic farming among small and marginal farmers in Andhra Pradesh;
- (b) the details of financial assistance provided to these farmers, with specific data on assistance to SC/ST farmers; and
- (c) the initiatives to create market linkages for organic produce from the State?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): Government is promoting organic farming in the country through the scheme of Paramparagat Krishi Vikas Yojana (PKVY), a component of Pradhan Mantri- Rashtriya Krishi Vikas Yojana (PM-RKVY) including the State of Andhra Pradesh. The PKVY scheme provides end-to-end support to organic farmers i.e. from production to processing, certification and marketing in cluster based approach. The primary focus of the scheme is to form organic clusters in a cluster where preference is given to small and marginal farmers to help them to create a supply chain. So far, in Andhra Pradesh 3.61 lakh ha area has been covered under organic farming involving 7.46 lakh farmers under the PKVY scheme including small and marginal farmers.

(b): Under PKVY, States/UTs are provided financial assistance of Rs. 31,500/ha in total in 3 years in the organic clusters out of which, Rs. 15,000/ha is provided directly to farmers through Direct Benefit Transfer (DBT) for on-farm and off-farm organic inputs, Rs. 4,500/ha for marketing, packaging, branding, value addition etc., Rs. 3,000/ha for certification and residue analysis and Rs. 9,000/ha for training and capacity building. Farmers can avail maximum 2 ha area. Since 2015-16, under PKVY, 14.99 lakh ha area has been covered under organic farming by developing 52289 clusters involving 25.30 lakh farmers including SC/ST farmers. As on 05.03.2025, total fund Rs. 347.91 Crore has been released since 2015-16, out of which Rs. 54.49 Crore has been released for SC farmers and Rs. 27.64 Crore for ST farmers under PKVY scheme in the state of Andhra Pradesh.

(c): To promote marketing of organic produce two types of organic certifications systems have been developed to ensure quality control of organic produce as given below:

- Third Party Certification by Accredited Certification Agency under National Programme for Organic Production (NPOP) scheme under Ministry of Commerce and Industry for development of export market. Under NPOP certification scheme the production and handling of activities at all stages such as production, processing, trading and export requirements for organic products is covered.
- Participatory Guarantee System (PGS-India) under Ministry of Agriculture and farmers Welfare in which stakeholders (including farmers/ producers) are involved in decision making about the operation of the PGS-India certification itself by assessing, inspecting and verifying the production practices of each other. PGS- India certification is to meet the demand of domestic market.

Further, Government has developed web portal- www.Jaivikkheti.in/ as an online market linkage platform for direct sale of organic produce by farmers to the consumers to help them for better price realization. A total of 6.22 lakh farmers have been registered under Jaivik kheti portal.
